

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-598/(ND)/2017

In the matter of

Global Infonet Distribution (P) Ltd

.. PETITIONER

Vs.

PG Micro Systems (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 01.2.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Himanshu Harbola, Advocate


For the Respondent/Corporate Debtor : -

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 21.2.2018.

List on 21.2.2018

Surjit  
01.2.2018

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)